

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.492 OF 1998
ALLAHABAD THIS THE 11TH DAY OF JANUARY,2005

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
HON'BLE MR. S. C. CHAUBE, MEMBER-A

MES 455452 Mahesh Chander Gupta, UDC
(Under suspension) son of Shri Narottam Prasad,
Gupta aged about 54 years, resident of 12, Rani
Bhawan Diveya Prakash Press Road, Prem Nagar,
Bareilly.

..... .Applicant

(By Advocate Shri R.C. Pathak)

Versus

1. Union of India,
through the Defence Secretary,
Ministry of Defence,
Government of India, South Block,
DHQ, P.O. New Delhi-110011.
2. The Engineer-in-chief
E-in-C's Branch Army Head Quarter,
Kashmir House, Rajaji Marg,
New Delhi-110011.
3. Chief Engineer, Central Command,
Lucknow-2.
4. The Chief Engineer Airforce, Bamrauli,
Allahabad.
5. G.E. (Indep) (MES) Airforce, Izatnagar,
Bareilly-243002.
6. The C.D.A. (Army) Central Command,
Meerut Cantt, 250001.

..... .Respondents

(By Advocate Shri A. Sthalekar)

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O_R_D_E_R

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

Heard counsel for the parties and perused the pleadings.

2. Considering the facts that the applicant has preferred a representation for redressal of his grievances, which according to the applicant, the same has not been decided as yet, we feel it appropriate that ends of justice would be met if this O.A. be disposed of finally with a direction to the competent authority to look into the grievances of the applicant and dispose of his representation dated 05.04.1998 by means of a reasoned and speaking order, to which the learned counsel for the respondents has no objection.

Abn.

3. Accordingly, the O.A. is disposed off finally with a direction to the respondent no.3 to consider and decide the representation of the applicant dated 05.04.1998 by a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order alongwith a copy of the representation.

4. The parties are directed to bear their own costs.

Shank

Member-A

RS

Vice-Chairman

/ns/